



**The Professor Jayashankar Telangana State Agricultural University
(Amendment) Act, 2023**

Act No. 4 of 2023

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No. 4] HYDERABAD, THURSDAY, APRIL 13, 2023.

**TELANGANA ACTS, ORDINANCES AND
REGULATIONS ETC.**

The following Act of the Telangana Legislature received the assent of the Governor on the 7th April, 2023 and the said assent is hereby first published on the 13th April, 2023 in the Telangana Gazette for general information:—

ACT No. 4 OF 2023.

**AN ACT TO AMEND PROFESSOR JAYASHANKAR
TELANGANA STATE AGRICULTURAL UNIVERSITY
ACT, 1963.**

Be it enacted by the Legislature of the State of Telangana in the Seventy-Fourth Year of the Republic of India, as follows:

1. (1) This Act may be called Professor Jayashankar Telangana State Agricultural University (Amendment) Act, 2023.

**Short
title
and
com-
mence-
ment.**

[1]

A. 1 (RSN)

(2) It shall come into force on such date as the State Government may, by notification in the Telangana Gazette, appoint.

**Amend-
ment of
Section
2.
(Act No.
24 of
1963)**

2. In Professor Jayashankar Telangana State Agricultural University Act, 1963 (hereinafter referred to as the Principal Act), in section 2, after clause (p), the following shall be added, namely,-

“(q) **“Affiliated College”** means a College within the University area affiliated to the University in accordance with the conditions prescribed.”

**Amend-
ment of
Section
6.**

3. In the Principal Act, in section 6, for clause (h), the following shall be substituted, namely,--

“(h) (i) To take over and maintain colleges relating to Agriculture and Hostels therefor.

(ii) To affiliate or recognize wholly Government owned colleges and Institutions and to withdraw such affiliation or recognition”.

**Amend-
ment of
Act No.
24 of
1963.**

4. Throughout the Principal Act, for the words “Home Science”, wherever it occurs, the words “Community Science” shall be substituted.

NANDIKONDA NARSING RAO,
Secretary to Government,
Legal Affairs, Legislative Affairs & Justice,
Law Department.